

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.207/Chd/Pb/2020

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

M/s Goel Iron Store.Petitioner-Operational Creditor.

Versus

Adarsh Super Construction Pvt.Ltd.Respondent-Corporate Debtor.

Present through video conferencing:

Mr. Arun Bansal, Advocate with Mr. Anubhav Bansal,
Advocate for the petitioner.

At the request of petitioner's counsel, list the matter on
24.02.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

January 20, 2021.
AK

Sd/-

(Ajay Kumar Vatsavayi)
(Member (Judicial))